

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 18th December, 2019

No. HCM/V-3/76-Estt(iv)/ The High Court of Manipur will remain closed from 23rd December, 2019 to 10th January, 2020 on account of Winter Vacation.

During the vacation period, the Hon'ble Chief Justice has been pleased to constitute 2(two) Single Bench Vacation Courts on **27-12-2019** (Friday) of Hon'ble Mr. Justice L.S. Jamir at 10:30 a.m. and Hon'ble Mr. Justice Kh. Nobin Singh on **06-01-2020** (Monday) at 10:30 a.m.

Filing of urgent matters pertaining to Civil and Criminal will be allowed on **26-12-2019** (Thursday) and **04-01-2020** (Saturday) from 10:30 a.m. to 2:30 p.m. for the above mentioned Vacation Courts.

Further, the officers and staff of the High Court of Manipur shall attend office under roster arrangement during vacation except on 26th & 27th December, 2019 and 4th & 6th January, 2020.

Matter for which limitation falls during vacation, may be filed on re-opening i.e. 13-01-2020.

By order etc.

Sd/-

(**PH. JAPAN SINGH**)

I/C REGISTRAR (ADMN./PM&P)

HIGH COURT OF MANIPUR

Imphal, the 18th December, 2019

Endt. No. HCM/V-3/76-Estt(iv)/ 27741-72

Copy to :-

1. The Advocate General, Manipur.
2. The Secretary General, Supreme Court of India, New Delhi
3. The Registrar General, High Court of
4. The Secretary (Law), Government of Manipur.
5. The District & Sessions Judge, Imphal West / Thoubal / Bishnupur / Ukhrul / Senapati / Churachandpur / Imphal East.
- He/she is requested for favour of wide circulation in Subordinate Courts
6. The Presiding Officer, Revenue Tribunal / MACT, Manipur
7. The Member Secretary, MASLSA
8. The Registrar (Judl.), High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. The Judge, Family Court, Manipur/Imphal East/Bishnupur/Thoubal.
12. The Judge, Special Court (ND&PS), Manipur/NDPS(FTC), Manipur.
13. The Addl. Sessions Judge (FTC), CAW, Manipur
14. The Joint Registrar (Judl. & Bench)/CPC / (Admn./PM&P), High Court of Manipur.
15. The Deputy Registrar (Acs/P)/(Admn), High Court of Manipur.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
17. The Senior Govt. Advocate, Imphal (three copeis)

18. *The Assistant Registrar-I/III / Senior Grade Stenographers, High Court of Manipur.*
19. *The Librarian-cum-Research Officer, High Court of Manipur.*
- She/He is directed to prepare roster of their respective Sections and inform the staff accordingly.
20. *The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.*
21. *The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.*
22. *The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.*
23. *The Director, Information and Public Relations, Imphal.*
-for favour of wide publicity in the news items
24. *The Assistant News Editor, A.I.R., Imphal*
-for favour of wide announcement in the News Item.
25. *The News Editor, ISTV/ Impact TV/ TOM TV, Imphal.*
-for favour of wide announcement in the News Item.
26. *The System Analyst, High Court of Manipur.*
He is requested to upload the above notification in the official website of this Registry.
27. *The Computer Programmer, High Court of Manipur.*
28. *The Court Managers, High Court of Manipur.*
29. *All Supdts./Court Officers/Stamp Reporter /Protocol Officer, High Court of Manipur.*
- They are directed to prepare roster of their respective Sections and inform the staff accordingly.
30. *All Court Masters, High Court of Manipur.*
31. *P.A to the Director, Manipur Judicial Academy.*
32. *Notice Board / Guard File / Order Book.*
33. *Concerned File.*

Ph. Jagan Singh
I/C REGISTRAR (ADMN./PM&P) 18/12/19
HIGH COURT OF MANIPUR